

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

122. C.P.(IB)-454(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **31.01.2024**

NAME OF THE PARTIES: J C Flower Asset Reconstruction Pvt. Ltd.  
V/s.  
Navya Kakani

SECTION 95(1) IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Adv. Abdul Kader Lokhandwala i/b Sukanya Bhuvmik for the Petitioner.  
Counsel for the Petitioner submits that the arguing counsel is not available.  
At request, List on **20.03.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)

Sd/  
LAKSHMI GURUNG  
Member (Judicial)

//NSW//